

National Company Law Tribunal

Allahabad Bench

C P No.10/2010

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2018

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP NO. 10/2010

Sh. Syed Fahim Ahmad alongwith O.P. Mishra, Advocate for the petitioner, is present.

Learned counsel for the petitioner has submitted that SLP is pending before the Hon'ble Supreme Court. Hence, he requested adjournment.

Given the submission made by the learned counsel for the petitioner, the case is adjourned for 15th October 2018, for further consideration.

Dated: 05.09.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)